

gular staff of the Institute is as follows:—

Assistant Chief	
Research Officer	1
Research Officer	1
Assistant Research Officers.	3
Research Assistants	4
	—
Total:	9
	—

For specific projects Investigators and Assistants are recruited on an Ad hoc basis. The teaching staff of the School also are engaged in research work.

(c) The books, monographs etc., published by the Institute are listed in the statement. [See Appendix II, annexure No. 40.]

(d) The two monographs, the bibliography and the book on the Organisation of the Government of India were the results of research in this Institute. In addition considerable material in connection with a number of seminars and conferences, some of which have been detailed in the list of publications, was collected.

#### Exploitation of Minerals in Tiruchy

**1269. Shri Umanath:** Will the Minister of Mines and Fuel be pleased to refer to the reply given to Starred Question No. 100 on the 23rd April, 1962 and state:

(a) the names of the areas with the names of the materials found in each area in Tiruchy District;

(b) approximate assessed quantum of those materials; and

(c) details of the steps taken by Government to exploit and utilise the materials?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):** (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 41.]

#### Iron Ore Deposits in Tiruchy (Madras)

**1270. Shri Umanath:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that iron ore deposits have been found in the Pudukkotai Division of Tiruchy District;

(b) if so, the total estimated quantity in the area;

(c) the percentage of iron content;

(d) whether Government contemplate measures for its exploitation and utilisation; and

(e) if so, the details thereof?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri R. M. Hajarnavis):** (a) Yes, Sir.

(b) The reserves of the deposits at Mallampatti are estimated at 50,000 tons (50,800 tonnes) to a depth of 6 metres.

(c) the iron content varies from 25 to 40 per cent.

(d) No, Sir. The quality and quantity of the reserves do not merit State exploitation.

(e) Does not arise.

#### Housing Scheme at Cannanore Cantt.

**1271. { Shri A. V. Raghavan:  
Shri Pottekkatt:**

Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to start a Low Income Group Housing Scheme at Cannanore Cantonment; and

(b) if so, the number of quarters sanctioned?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b) No such proposal is at present under consideration by Government. They have no current information whether the

Cantonment Board has any such plan, but will inquire.

**Primary Schools in Tripura**

1272. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) the total number of Primary Schools in Tripura up to 1945, 1949 and 1961; and

(b) the total number of High English Schools in Tripura in 1945, 1949 and in 1961?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b) The required information is furnished below:—

	No. of Primary Schools	No. of High Schools
In the year 1945	114	9
In the year 1949	399	23
In the year 1961	1261	34

**Directorate of Income-tax Investigation and Research**

1273. **Shri Jedhe:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to unit the separate Directorates of Income-tax Investigation and Research;

(b) If not, whether there was any proposal with Government to do so; and

(c) if so, the details thereof?

**The Minister of Finance (Shri Morarji Desai):** (a) No.

(b) No.

(c) Does not arise.

**Theft of Sales Tax Forms**

1274. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether three peons of the office of Chief Sales Tax Commissioner

were arrested for stealing of Sales Tax forms from the office;

(b) whether all the forms have been recovered; and

(c) the action taken against the persons involved?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Among 8 persons arrested so far, 6 are Class IV officials of the office of the Sales Tax Commissioner.

(b) Out of 480 stolen books of declarations in form 'C', 292 books have since been recovered.

(c) The arrested officials have been placed under suspension from the date of their arrests.

**दिल्ली में गैर-सरकारी स्कूल**

१२७५. **श्री बागडी :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के प्राइवेट स्कूलों को सरकारी स्कूलों में परिवर्तित करने का निश्चय किया गया है ; और

(ख) यदि हाँ, तो कब तक ?

**शिक्षा मंत्री (डा० का० ला० श्रीमाली) :**

(क) ऐसा कोई निश्चय नहीं किया गया है. और न ऐसा कोई प्रचेताव सरकार के विचाराधीन है ।

(ख) प्रश्न नहीं उठता ।

**Compensatory Allowance to Government Employees in Andaman Islands**

1276. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to refer to the deliberations at the first meeting of the Home Minister's Advisory Committee for Andaman and Nicobar Islands held in July 1961 and state:

(b) whether Government have since taken any decision on the question of grant of compensatory allowance to Government employees in Andaman